

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 276 of 2015
IA NO. No. 444 of 2015

Dated: 3rd July, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:-

**West Bengal State Electricity Distribution Company Ltd. ...Appellant(s)
Vs.
Central Electricity Regulatory Commission & Ors.
...Respondent(s)**

Counsel for the Appellant(s) : Mr. Hemant Sahai
Mr. Aniket Prasoon
Mr. Abhishek Kumar

Counsel for the Respondent(s) : Mr. Divyanshu Rai for Nikhil Nayyar, R-1

Mr. M.G. Ramachandran
Ms. Ranjitha Ramachandran for R-2

Mr. M.Y. Deshmukh for R-7

Mr. Rajiv Srivastava
Mr. Gargi Srivastava
Mr. Garima Srivastava for R-11

Mr. G. Umapathy
Mr. Aditya Singh for R-12

Mr. G. Umapathy
Mr. S. Vallinayagam for R-13

ORDER

As agreed by learned counsel for the parties, list the matter for further hearing
on **18.07.2017 at 2.30 p.m.**

(I.J. Kapoor)
Technical Member
ss/mk

(Justice Ranjana P. Desai)
Chairperson